

**LOK SABHA
STARRED QUESTION NO. 191
TO BE ANSWERED ON 1st January, 2018**

Oil and Gas Fields of ONGC/OIL

***191. SHRI AJAY MISRA TENI:
SHRI SANTOKH SINGH CHAUDHARY:-**

पैट्रोलियम व प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government proposes to entrust the responsibility of production in 11 oil and gas fields of Oil and Natural Gas Corporation Limited (ONGC) to the private companies;

(b) if so, the details thereof;

(c) whether the Government also proposes to give 60 per cent share in 15 oil and natural gas fields of ONGC and Oil India Limited (OIL) to the private companies;

(d) if so, the details thereof, company/ field-wise and the reasons therefor; and

(e) the details of oil and gas fields privatised in the past along with the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

**MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARAMENDRA PRADHAN)**

(a) to (e). A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA
STARRED QUESTION NO. 191 BY SHRI AJAY MISRA TENI AND SHRI
SANTOKH SINGH CHAUDHARY TO BE ANSWERED ON 01.01.2018
REGARDING OIL AND GAS FIELDS OF ONGC/OIL**

(a) to (d). Many of the discovered oil and gas fields of the ONGC and OIL could not be monetized for years due to various reasons such as isolated locations, small size, prohibitive development costs, technological constraints etc. Government brought out various policies for early monetization of discoveries made by National Oil Companies to enhance domestic production. Government had earlier allowed private participation in the Pre-NELP discovered fields round in 1992-1993. With a view to increase domestic production of oil and gas, Government in September, 2015 approved the Discovered Small Field Policy for monetization of 69 discovered small fields of ONGC and OIL, which had not been put into production. Directorate General of Hydrocarbons (DGH)/ Government is studying and evaluating various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options include another round of Discovered Small Field bid, Technical Service Contract Model, and Farming-in Model.

(e). A total of 29 small & medium sized fields (under 28 contracts) were awarded to private/JV companies during the discovered fields bid rounds in 1992-1993 to supplement the efforts of ONGC/OIL in bringing in technology and private/foreign funds. During 2016-2017, 43 Small sized discovered fields were awarded to private/JV companies during Discovered Small Field (DSF) Round - I for monetization of reserves contained therein.
